

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-123
IB-1923(ND)/2019

IN THE MATTER OF:

M/s. Satkar Logistics pvt.Ltd.

Vs.

M/s. S.N.J Trade Link Pvt.Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 13.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned to 26.2.2021 as per the directions of

Hon'ble Members.


(Madhu Narula)
COURT OFFICER